

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-38/2022/4489/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jitu Moni Barman,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>rd</sup> 22 June, 2022.

Sub:- **Extension of Earned Leave.**

Ref:- Your Letter No. MACT(S)/477 Dated the 20.06.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **extension of earned leave for another 8 days till 02.07.2022** (suffixing 03.07.2022).

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-38/2022/4490-91-92/A**, dated , 22-06-2022

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The District & Sessions Judge, Sonitpur, Tezpur.
3. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**